

**Central Administrative Tribunal
Principal Bench**

**OA No.1723/2018
MA No.1913/2018**

New Delhi, this the 10th day of May, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Rajeev Sharma (KANUGO, Group 'C'),
S/o Radhey Shyam,
637, Gali no.5, Sant Nagar,
Main Market, Delhi.
2. Parveen Kumar, Aged 48years, (KANUGO, Group 'C')
S/o Late Shri Kishan Chand,
R/o RZ, 212A Roshan Garden,
Najafgarh, New Delhi.
3. Anil Kumar, Aged 53 years, (KANUGO, Group 'C')
S/o Shri Om Prakash Sharma,
R/o Flat No.344-C, Pocket E,
LIG Flat GTB Enclave, Delhi.
4. Narinder Kumar, Aged 53 years, (KANUGO, Group 'C')
S/o Late Shri Sher Singh,
R/o H.No. D-671-72, Bunker Colony,
Ashok Vihar Phase-IV, Delhi.
5. Harinder Mohan, Aged 55 years, (KANUGO, Group 'C')
S/o Late Shri Krishan Gopal,
R/o I-6, Second Floor,
New Govindpura Gali No.36,
Krishan Nagar, Delhi-110081.
6. Krishan Kumar, Aged 52 years, (KANUGO, Group 'C')
S/o Late Shri Ram Saroop,
R/o H.No.933 Type II,
Delhi Adm. Flat, Gulabi Bagh,
Delhi.
7. Suresh Kumar, Aged 51 years, (KANUGO, Group 'C')
S/o Late Shri Balwant Singh,
R/o H.No. 295, Shalimar Bagh,
Delhi-110088.
8. Surinder Pal, Aged 51 years, (KANUGO, Group 'C')
S/o Ram Singh,
R/o H.No. B-52/2, Yadav Nagar,
Samaypur, Delhi.
9. Suraj Bhan, Aged 53 years, (KANUGO, Group 'C'),
S/o Late Shri Hari Ram,

R/o RZ 44 C (1064),
Gali No.5/8, Main Sagar Pur,
Delhi.

10. Rakesh Kumar, Aged 48 years, (KANUGO, Group 'C'),
S/o Late Shri Diwan Singh,
R/o A-292, Chhattarpur Enclave,
Phase-II, New Delhi-110074.
11. M.L. Meena, (KANUGO, Group 'C'),
S/o Birbal Meena,
R/o GA-71, Pul Pahladpur,
Near Railway Line, New Delhi.
12. Ranbir Singh, (KANUGO, Group 'C')
S/o Shri Pratap Singh,
R/o E-2/238, Sector-11,
Rohini, Delhi-110085.

...Applicants

(By Advocate : Shri Samundra Sain)

Versus

1. Chief Secretary,
Govt. of NCT,
Service Department-II,
Delhi Secretariat, Level A-Wing,
I.P. Estate, New Delhi.
2. Divisional Commissioner,
Revenue Department,
Govt. of NCT,
5-Sham Nath Marg,
Delhi-110054.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Learned counsel for applicant seeks leave of this Tribunal to withdraw the OA with liberty to file better one. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid.

2. Pending MAs, if any, stand dismissed.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member(J)

/rk/